

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Order Sheet (contd)

Aug 1/86

Date	Office Notes	Orders of Tribunal
	<u>30.9.86</u> Counsel Both sides present Adjourned to 3-10-86 Boo B Co CH,	
	<u>3.10.86</u> Shri. M R. Achar for A. Application is adjourned to 17.10.86 at the request of Counsel. Boo B Co CH,	KSP(VC)/LHAR 17/10/86 Applicant by Shri M.R. Achar. He prays for one months' time. One months' time granted. Post this case for admission on 21/11/86.
7-10-86	IPs removed AP <u>27-11-86</u> Counsel for Applicant and also applicant absent, Call on 27-11-86 Boo B Co CH,	12/10 VICE CHAIRMAN MEMBER (AM)

Applicant
N.S. Manjunath

VS

Postmaster General
Karnataka

A.No 1667/86 (F)

Date	Office Notes	Orders of Tribunal
	27-11-86 Before The Hon'ble Mr Justice K.S. Puttaswamy - VC The Hon'ble Sri L.H.A (Rago - MCA) Applicant present in person. Application Dismissed as withdrawn order dictated Boo B Co eth	KSP(VC)/LHAR 27.11.1986 <u>Order</u> Shri N.S. Manjunath, applicant is present. The applicant files a memo praying for permission to withdraw the application. Permission sought for is granted. Application is dismissed. Vice-Chairman Member (AM)(R)
23-1-87	order dt. 27-11-86 issued to all the Parties Concerned. TRR	